				-	nere for previous Lis	· · · · · ·				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	6	11736968572	6	10617366861	93.97			1119601711	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	8	398166090	8	60795000	0.54			337371090	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)	207	10471860	207	121860	0.00			10350000	<u>Annexure 5</u>
6	Operational creditors (Employees)	765	130550494	765		0.00			130550494	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	312124732	3	312124732	2.76			312124732	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	135	527974333.91	135	308233797	2.73			219740537	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
	Total	1124	13116256081.91	1124	11298642250	100.00			2129738564	